

Madhya Pradesh;

(b) if so, whether the Government have given its financial clearance to the construction of these roads; and

(c) if not, the time by which it is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) to (c). Under the scheme for construction of roads in dacoity prone areas, estimates for construction of 14 roads in first phase and 61 roads in second phase had been included in the project report of the Government of Madhya Pradesh. Out of these, 14 roads including one from the second phase have been approved in 1985-86 and 1986-87 as per proposals sent by the State Government. All the works are in progress. A proposal for construction of another 10 roads was also received from Government of Madhya Pradesh. Administrative approval could not be accorded to the 10 roads due to unsatisfactory progress of works already sanctioned and for want of necessary clarifications from the State Government.

[English]

Foreign Investment in Items under Essential Category

4085. SHRI RUPCHAND PAL:
SHRIMATI SUSEELA
GOPALAN:
SHRIMATI MALINI BHAT-
TACHARAYA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have allowed foreign investments in those areas where Indian firms have already efficient

and expertise;

(b) if so, the details of such items under these areas which are being offered for foreign investment and the reasons therefor; and

(c) whether these items come under essential categories?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (c). As spelt out in the Statement on Industrial Policy tabled in both the House of Parliament on 24th July, 1991:-

- (i) The Reserve Bank of India, inter alia, accords automatic approval for direct foreign investment upto 51% equity in high priority industries listed in Annex III to the Statement;
- (ii) Other foreign investment proposals, outside the parameters for automatic clearances, including proposals for foreign investment in areas than high priority industries listed in Annex III, are also considered and cleared on merit by the Government. Over eighty per cent of the approvals granted by the Government are in the priority sectors.

[Translation]

Employment to Unemployed Youths

4086. SHRI RAMPAL SINGH: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government are formulating any scheme to create employment opportunities for the unemployed youths, if so, the details thereof; and

(b) if not, the time by which the Government is likely to fulfil its commitment to provide employment to every person in the country?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b). The Eighth Five Year Plan envisages a strategy for accelerating the growth employment opportunities to a level of 8-9 million per annum, on an average, through faster growth of sectors, sub-sectors and areas with relatively high employment potential. Major part of this new employment generation will benefit the youth. There are also several special employment programmes in operation among which Training of Rural Youth for Self-Employment (TRYSEM) and Scheme for Self-Employment for the Educated Unemployed Youth (SEEUY) are specifically meant for training and self-employment promotion amongst youth. Creation of new opportunities of the above order during the Eighth Plan and continuation of the strategy during the Ninth Plan is expected to lead to a situation of near full employment by the year 2002.

[English]

Incentives to States for Foreign Investments

4087. SHRI SRIBALLAV PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to allow State Government either independently or in cooperation with N.R.I.'s for attracting foreign investments;

(b) if so, the details thereof; and

(c) the other incentives being given by the Union Government to State Government to attract foreign investments?

THE MINISTER OF STATE OF THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (c). The New Industrial Policy announced by the Government on July 24, 1991, has substantially liberalised the provisions and simplified the procedures governing foreign investment proposals. The State Governments are encouraged to pursue their own industrial policy to attract industries to their respective States.

Unified Transport Authority

4088. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a National Seminar on urban transportation held recently in Delhi have urged for a unified Urban Transport Authority; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). A National Seminar on Urban Transportation organised jointly by the Indian National Academy of Engineering, New Delhi and the Central Road Research Institute was held on 12-13th Feb., 1993. Among the various recommendations finalised in the seminar, it was also urged by the participants at the seminar that (i) at the city level, particularly, in metropolitan cities, a unified Transport Authority should be set up to plan and coordinate the different modes of traffic and (ii) at the National level, a coordination body like the National Urban Transport Council should be set up so that the policies and programmes of the various Ministries concerned with urban transport could be coordinated.